



(Through e-mail)

From
Ajai Kumar Srivastava-I, H.J.S.
Registrar General,
High Court Allahabad

To
All the District Judges/O.S.D.(s)/Officers on deputation
Subordinate to High Court of Judicature at
Allahabad.

Letter No. 1082/IX-CPC/eCourts/Allahabad Dated: 21.04.2020

Sub: Retention of old Lenovo laptops and old printers (HP Make) by the Judicial Officers of Uttar Pradesh.

Sir/ Madam,

This is to inform that procurement of new laptops and printers for Judicial Officers of Uttar Pradesh is under progress. In this regard, the matter in respect of the retention/surrender of old Laptops and Printers was placed before the Hon'ble Court and accordingly, I am directed to inform that the Judicial Officers have been given an option of retention of the old Laptops (Lenovo) on payment at depreciated value of Rs. 500/- and old printers (HP Make) on payment at depreciated value of Rs. 1/-. In case the Judicial Officers are unwilling to retain the Laptops and printers on depreciated value, the same may be returned to the High Court at the earliest. The above scheme shall be applicable to such Judicial Officers superannuating after 15.02.2020.

Further, I have been directed to communicate that the Judicial Officers who opt to retain the lenovo laptops and old printers, should deposit the above depreciated amount in treasury at the earliest, by way of Challan, in the Account Head - 0070-अन्य प्रशासनिक सेवाएं 01 न्याय प्रशासन 800 अन्य प्राप्तियां for retaining the Lenovo Laptop and old printer (HP Make) provided to them. The District wise copy of treasury Challan be sent to Joint Registrar (J) (CPC) for updating the inventory.

As directed, may I request your goodselves to communicate the above directions to all the Judicial Officers posted in District and on deputation, to ensure the compliance accordingly.

With regards,

Seen, circulate in all concerned.
22.4.20

Yours faithfully
Aj Kumar Srivastava
21.4.2020
(Registrar General)